

GOVERNMENT OF INDIA
MINISTRY OF COAL

LOK SABHA
UNSTARRED QUESTION NO. 574
TO BE ANSWERED ON 06.12.2023

Sanction to Prosecute Officials

574. SHRI A.K.P. CHINRAJ:

Will the Minister of Coal be pleased to state:

- (a) whether any sanction to prosecute officials are pending with Coal Ministry for more than three months and if so, the reasons for the same; and
- (b) the total number of sanctions granted by the Ministry to prosecute the officials from 2014?

ANSWER

MINISTER OF COAL, MINES AND PARLIAMENTARY AFFAIRS
(SHRI PRALHAD JOSHI)

- (a) Yes. One case is pending. The period of three months got over on 27.11.2023. The case is at an advanced stage of granting Sanction of Prosecution.
- (b) Total Seven (07) number of sanctions have been granted from 2014 by the Ministry to prosecute the officials.
